

Annexure-3

Name of the corporate debtor: M/s Mangalagiri Textile Mills Private Limited: Date of commencement of CIRP: 25/07/2024: List of creditors as on: 26/10/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, If any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% Voting share in CoC					
1	State Bank of India	08/08/2024	42,68,05,910/-	26,54,08,841/-	Financial Creditor	26,54,08,841/-	26,54,08,841/-	No	100%	NA	NA	16,13,97,069/-	-	1. The State Bank of India submitted the revised computation of claim for an amount of Rs. 26,54,08,841/-. 2. As informed by the State Bank of India through email dated 10/09/2025 and as per the revised computation of claim submitted by them on 12/09/2025, the amount of Rs.4,99,22,750/- is considered

														as recovery and the claim of term loan got reduced to such extent. 3.After verification by the RP an amount of Rs.26,54,08,841/- is collated.
	Total		42,68,05,910/-	26,54,08,841/-		26,54,08,841/-	26,54,08,841/-		100%	0	0	16,13,97,069/-	0	